

<i>Sl. No.</i>	<i>City/Town</i>	<i>District</i>	<i>State</i>
1	2	3	4
10.	Belgaum	Belgaum	Karnataka
11.	Mandya	Mandya	—do—
12.	Mediceri	Kodagu	—do—
13.	Calicut	Kozhikode	Kerala
14.	Alleppey	Alleppey	—do—
15.	Patiala	Patiala	Punjab
16.	Pathankot	Gurdaspur	—do—
17.	Kodaikanal	Madurai	Tamil Nadu
18.	Nainital	Nainital	Uttar Pradesh
19.	Mussoorie	Dehradun	—do—
20.	Jalpaiguri	Jalpaiguri	West Bengal

Note: This is a list of towns which deserve priority at the state level on grounds of economic social, and environmental considerations. This is an illustrative list and there is scope for modification.

Amendment to Standards of Weights and Measures (Packaged Commodities) Rule, 1977

830 . SHRI RAM SAGAR (Saidpur):
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to amend the Standards of Weights and Measures (Packaged Commodities) Rules 1977 so as to incorporate the words 'cost of production' before the words 'maximum selling price inclusive of all taxes' in order to ensure

the check in the sharp and arbitrary increase in prices unabatedly; and

(b) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) No, Sir.

(b) The subject matter is outside the scope of the Standards of Weights and Measures (Packaged Commodities) Rules, 1977 and of the Act under which the Rules have been framed.